

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 266 of 1995

Wednesday this the 15th day of March, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

C.T. Sosa, D/o late Thomas,  
Retd. Gangwoman,  
Southern Railway, Quilon,  
residing at: Cheruman Chira,  
Thuruthikkara, Mulanthuruthi,  
Ernakulam District. ... Applicant

(By Advocate Mr. T.C. Govindaswamy)

Vs.

1. The Union of India, represented by the Secretary, Ministry of Railways, New Delhi.
2. The General Manager, Southern Railway, Headquarters Office, Park Town PO, Madras. 3.
3. The Divisional Railway Manager, Southern Railway, Trivandrum Division, Trivandrum-14.
4. The Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum-14. ... Respondents

(By Advocate Mrs. Sumati Dandapani)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant seeks leave to withdraw the application. Counsel submits that applicant would request the second respondent to consider A2 on merits and pass appropriate orders. We need issue no directions because we are confident that the second

respondent will consider the representation and pass appropriate orders. We grant leave and dismiss the application as withdrawn. We express no opinion on the merits. No costs.

Dated the 15th day of March, 1995.

  
S.P. BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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